

(Mr. Speaker)

advocacy that students should defy orders under section 144, Criminal Procedure Code, prohibiting meeting and processions throughout the Union Territory of Delhi. Both Dr. Ram Manohar Lohia and Shri Mani Ram Bagri, Members, Lok Sabha, were discharged and consequently released in the evening of 22nd November, 1966, as it was found that at present there was no apprehension of breach of peace at their hands."

Shri Hari Vishnu Kamath (Hoshangabad): Have they conformed to the rules now?

Mr. Speaker: Yes, they have conformed to the rules now.

श्री मौर्य (प्रलीगढ़) : इस पर मेरा व्यवस्था का प्रश्न है।

अध्यक्ष महोदय : मि० मौर्य, अब आप बैठ जाइये, मैंने इतनी दफा कहा है, अब आप आराम करें, बैठ जाइये, बहुत हो गया है, इस तरह से नहीं ले सकता हूँ।

13.07 hrs.

RULES COMMITTEE

FOURTH REPORT

Shri Krishnamoorthy Rao (Shimoga): Sir, I lay on the Table, under sub-rule (1) of rule 331 of the Rules of Procedure and Conduct of Business in Lok Sabha, the Fourth Report of the Rules Committee.

13.07½ hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

NINETY-NINTH REPORT

Shri Krishnamoorthy Rao (Shimoga): Sir, I present the Ninety-ninth

*Published in Gazette of India 23rd November, 1966,

†Introduced with the recommendation of the President.

Report of the Committee on Private Members' Bills and Resolutions.

13.08 hrs.

APPROPRIATION (No. 4/Bill 1966)

The Deputy Minister in the Ministry of Finance (Shri L. N. Mishra): Sir, I move for leave to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1966-67.

Shri S. M. Banerjee (Kanpur): Sir, I would like to speak on this.

Mr. Speaker: How can anybody speak at the introduction stage? He is only introducing the Bill. The question is:

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1966-67".

The motion was adopted.

Shri L. N. Mishra: Sir, I introduce the Bill.

13.08½ hrs.

APPROPRIATION (NO. 5) BILL, 1966*

The Deputy Minister in the Ministry of Finance (Shri L. N. Mishra): Sir, I move for leave to introduce a Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services during the financial year ended on the

Extraordinary, Part II, section 2, dated